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#### THE ASSAM SKILL UNIVERSITY (AMENDMENT) BILL, 2024

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#### BILL

further to amend the Assam Skill University Act, 2020.

#### Preamble

Whereas it is expedient to amend the Assam Skill University Act, 2020, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act No. IX of 2020

It is hereby enacted in the Seventy-fifth Year of the Republic of India, as follows:—

## Short title and commencement

- (1) This Act may be called the Assam Skill University (Amendment) Act, 2024.
  - (2) It shall have the like extent as the principal Act.
  - (3) It shall come into force at once.

## Amendment of section 11

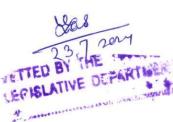
2. In the principal Act, in section 11, in clause (a), in third line, for the word "three" appearing in between the words "exceeding" and "years", the word "five" shall be substituted.

# Repeal and saving

(1) The Assam Skill University (Amendment) Ordinance, 2024 is hereby repealed.

Ordinance No.VI .of 2024

(2) Notwithstanding such repeal, anything done or any action taken under the Ordinance, so repealed shall be deemed to have been done or taken under the corresponding provisions of the principal Act as amended by this Act.



3.

### STATEMENT OF OBJECTS & REASONS

The Assam Skill University is proposed to be completed by 2025 and without the current Vice Chancellor's contribution; brainstorming, meticulous methods & efforts, the steadfast progress of flow of works so far of the University inter-alia civil works, inclusion of manpower, creation of permanent posts etc would not have been possible. After setting up of the University, another year shall be atleast required for further upkeep and maintaining the runway of the University. Accordingly, the Hon'ble Cabinet approved amendment of Section 11(a) of The Assam Skill University Act, 2020 on 27.06.2024 for extending the services of the first Vice Chancellor for two more years from originally ordained three years by way of promulgation of an Ordinance namely "The Assam Skill University (Amendment) Ordinance, 2024" . Subsequently, post obtaining approval of the Cabinet, the ordinance was notified in the Assam Gazette on 04.07.2024. The Bill namely "The Assam Skill University (Amendment) Bill, 2024" is proposed to be placed before the House in the forthcoming Autumn Session of Assam Legislative Assembly with a view to transcending the barriers of State-of-the-Art skill education in the State of Assam through Assam Skill University, for which extension of tenure of services of first Vice-Chancellor is necessary due to his sea of experience in administrative and academic matters and the vital role played in setting up of the University since its inception.

The Bill aims to achieve the above objects

MINISTER FOR SKILL, EMPLOYMENT & ENTREPRENEURSHIP DEPARTMENT

SECRETARY ASSAM LEGISLATIVE ASSEMBLY

#### FINANCIAL MEMORANDUM

There will be no financial implication.

# MEMORANDUM REGARDING DELEGATED LEGISLATION

Clause 2 of the Bill seeks to amend Clause (a) of Section 11 of Assam Skill University, Act, 2020. The amendment proposed by this clause empowers extension of tenure of the first Vice-Chancellor to five years from originally ordained three years.

MINISTER FOR SKILL, EMPLOYMENT & ENTREPRENEURSHIP DEPARTMENT

# STATEMENT UNDER RULE 69(1) OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN ASSAM LEGISLATIVE ASSEMBLY EXPLAINING THE CIRCUMSTANCES WHICH HAS NECESSITATED IMMEDIATE LEGISLATION BY ORDINANCE

The Assam Skill University is being set up under External Aid Project (EAP) funded by Asian Development Bank under the aegis of Skill Employment & Entrepreneurship Department. Assam Skill University Act, 2020 is already passed by the Assam Lergislative Assembly after receiving Hon'ble Governor's assent in October, 2020 and the University has started its initial activities from Guwahati office situated at Directorate of Employment & Craftsmen Training, Rehabari, Guwahati.

As per section 11(a) of The Assam Skill University Act, 2020, "Notwithstanding anything contained in this Act, the first Vice Chancellor shall be appointed by the Chancellor on the advice of the State Government for such period not exceeding three years, as deemed appropriate by the State Government." Henceforth, in exercise of power conferred under the aforesaid Act, Shri Subhash Chandra Das, IAS (Retd.) was appointed as Vice Chancellor of Assam Skill University on 29/07/2021 with effect from the date of Joining on 04/08/2024. The term of first Vice-Chancellor is nearing its cessation as per Section 11 (a) of The Skill University Act, 2020.

The Assam Skill University is proposed to be completed by 2025 and without the current Vice Chancellor's contribution; brainstorming, meticulous methods & efforts, the steadfast progress of flow of works so far of the University inter-alia civil works, inclusion of manpower, creation of permanent posts etc would not have been possible. After setting up of the University, another year shall be atleast required for further upkeep and maintaining the runway of the University. Accordingly, the Hon'ble Cabinet approved amendment of Section 11(a) of The Assam Skill University Act, 2020 on 27.06.2024 for extending the services of the first Vice Chancellor for two more years from originally ordained three years by way of promulgation of an Ordinance namely "The Assam Skill University (Amendment) Ordinance, 2024".

Under the aforesaid circumstances a situation has arisen to take urgent immediate action by the Governor to promulgate The Assam Skill University (Amendment) Ordinance, 2024 as the Legislative Assembly of the State was not in session.

MINISTER FOR SKILL, EMPLOYMENT & ENTREPRENEURSHIP DEPARTMENT